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Title: Paper laid on the Table of the House by Ministers/members.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, on behalf of Shri Arjun Singh, I beg to lay on the Table a copy each of the following errata (Hindi and English versions):-

(1) Outcome Budget* of the Department of School Education and Literacy, Ministry of Human Resource Development, for the year 2008-2009.

(Placed in Library, See No. LT- 8971/2008)

(2) Outcome Budget* of the Department of Higher Education, Ministry of Human Resource Development, for the year 2008-2009.

(Placed in Library, See No. LT- 8972/2008)

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL POLICY AND PROMOTION, MINISTRY OF COMMERCE AND INDUSTRY (SHRI ASHWANI KUMAR): Sir, on behalf of Shri Kamal Nath, I beg to lay on the Table a copy of the Designs (Amendment) Rules, 2008 (Hindi and English versions) published in Notification No. S.O. 1460(E) in Gazette of India dated the 17th June, 2008 under sub-section (4) of Section 47 of the Designs Act, 2000.

(Placed in Library, See No. LT- 8973/2008)

*The Outcome Budget of the Ministry for the year 2008-09 was laid on the Table on 17.3.2008.

सूक्ष्म, लघु और मध्यम उद्यम मंत्री (श्री महावीर प्रसाद) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ।

1. (एक) इंडियन इंस्टीट्यूट ऑफ एंटरप्रेन्योरशिप, गुवाहाटी के वर्ष 2006-07 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे (दो) इंडियन इंस्टीट्यूट ऑफ एंटरप्रेन्योरशिप, गुवाहाटी के वर्ष 2006-07 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT- 8974/2008)

2. उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।
3. क्यर उद्योग अधिनियम, 1953 की धारा 26 की उपधारा (4) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) -- (एक) क्यर बोर्ड (कारबार का संव्यवहार, कर्मचारियों की सेवा की शर्तें और लेखाओं का अनुरक्षण) संशोधन उप-विधियां, 2007 जो 27 जून, 2007 के भारत के राजपत्र में अधिसूचना संख्या सा0 का0 लि0 446 (अ) में प्रकाशित हुई थीं।

(दो) क्यर उद्योग (रजिस्ट्रीकरण) नियम, 2008 जो 18 अगस्त, 2008 के भारत के राजपत्र में अधिसूचना संख्या का0 आ0 2061 (अ) में प्रकाशित हुए थे।

4. उपर्युक्त (3) की मद संख्या (एक) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT- 8975/2008)

5. नेशनल स्मॉल इंडस्ट्रीज कारपोरेशन लिमिटेड तथा सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय के बीच वर्ष 2008-09 के लिए हुए समझौता ज्ञापन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT- 8976/2008)

6. खादी और ग्रामोद्योग आयोग अधिनियम, 1956 की धारा 10 और 15 के अंतर्गत जारी निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :- (एक) का० आ० 2052 (अ) जो 14 अगस्त, 2008 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा 1 मार्च, 2007 की अधिसूचना संख्या का० आ० 306 (अ) में कतिपय संशोधन किए गए हैं।

(दो) का० आ० 2264 (अ) जो 24 सितम्बर, 2008 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा 1 मार्च, 2007 की अधिसूचना संख्या का० आ० 306(अ) में कतिपय संशोधन किए गए हैं।

(Placed in Library, See No. LT- 8977/2008)

THE MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF EARTH SCIENCES (SHRI KAPIL SIBAL): Sir, I beg to lay on the Table –

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Technology Development Board, New Delhi, for the year 2006-2007, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Technology Development Board, New Delhi, for the year 2006-2007.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT- 8978/2008)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Thiruvananthapuram, for the year 2006-2007, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Thiruvananthapuram, for the year 2006-2007.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT- 8979/2008)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Satyendra Nath Bose National Centre for Basic Sciences, Kolkata for the year 2006-2007, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Satyendra Nath Bose National Centre for Basic Sciences, Kolkata, for the year 2006-2007.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT- 8980/2008)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): Sir, I beg to lay on the Table a copy of the Border Security Force, Headquarters Stenographer Cadre Recruitment Rules, 2008 (Hindi and English versions) published in Notification No. G.S.R. 90 in Gazette of India dated the 30th April, 2008 under sub-section (3) of Section 141 of the Boarder Security Force Act, 1968.

(Placed in Library, See No. LT- 8981/2008)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): Sir, I beg to lay on the Table –

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Navodaya Vidyalaya Samiti, New Delhi, for the year 2006-2007.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Navodaya Vidyalaya Samiti, New Delhi, for the year

2006-2007, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Navodaya Vidyalaya Samiti, New Delhi, for the year 2006-2007.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT- 8982/2008)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan Rajya Mission, Itanagar, for the year 2006-2007, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan Rajya Mission, Itanagar, for the year 2006-2007.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT- 8983/2008)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the District Primary Education Programme and Sarva Shiksha Abhiyan West Bengal, Kolkata, for the year 2006-2007, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the District Primary Education Programme and Sarva Shiksha Abhiyan West Bengal, Kolkata, for the year 2006-2007.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT- 8984/2008)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Jharkand Education Project Council, Ranchi, for the year 2006-2007, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Jharkand Education Project Council, Ranchi, for the year 2006-2007.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT- 8985/2008)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan Authority, Punjab, Chandigarh, for the year 2005-2006, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan Authority, Punjab, Chandigarh, for the year 2005-2006.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT- 8986/2008)

(11) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Teacher Education, New Delhi, for the year 2006-2007.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council for Teacher Education, New Delhi, for the year 2006-2007, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council for Teacher Education, New Delhi, for the year 2006-2007.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT- 8987/2008)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): Sir, I beg to lay on the Table a copy of the Notification No. S.O. 2107(E) (Hindi and English versions) published in Gazette of India dated the 25th August, 2008 containing Presidential Order amending the order published in Notification No. S.O. 1937(E) dated the 13th November, 2007 under article 280 of the Constitution.

(Placed in Library, See No. LT- 8988/2008)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI V. RADHIKA SELVI): Sir, I beg to lay on the Table-

(1) A copy of the Annual Report (Hindi and English versions) of the National Disaster Management Authority, for the year 2006-2007, under sub-section (1) of Section 70 of the Disaster Management Act, 2005.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT- 8989/2008)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, I beg to lay on the Table-

(1) A copy each of the following papers (Hindi and English versions) under section 17 of the National Commission for Minority Educational Institutions Act, 2004:-

- (i) Annual Report of the National Commission for Minority Educational Institutions, New Delhi, for the year 2006-2007.
- (ii) Annual Accounts of the National Commission for Minority Educational Institutions, New Delhi, for the year 2006-2007 together with Audit Report thereon.
- (iii) Memorandum of Action taken on the Recommendations contained in the Annual Report of the National Commission for Minority Educational Institutions for the year 2006-2007.
- (iv) Review on the Audit Report of the National Commission for Minority Educational Institutions for the year 2006-2007.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT- 8990/2008)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 2006-2007.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 2006-2007.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT- 8991/2008)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Madras, Chennai, for the year 2006-2007.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Madras, Chennai, for the year 2006-2007, together with Audit Report thereon.

(iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Madras, Chennai, for the year 2006-2007.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT- 8992/2008)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Visva Bharati, Santiniketan, for the year 2006-2007.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Visva Bharati, Santiniketan, for the year 2006-2007, together with Audit Report thereon.
- (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Visva Bharati, Santiniketan, for the year 2006-2007.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT- 8993/2008)

- (9) A copy of the Annual Accounts (Hindi and English versions) of the Assam University, Silchar, for the year 2005-2006, together with Audit Report thereon.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Assam University, Silchar, for the year 2005-2006.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Assam University, Silchar, for the year 2005-2006.
- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT- 8994/2008)

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Assam University, Silchar, for the year 2006-2007.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Assam University, Silchar, for the year 2006-2007.
- (14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

(Placed in Library, See No. LT- 8995/2008)

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Industrial Engineering, Mumbai, for the year 2006-2007.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Industrial Engineering, Mumbai, for the year 2006-2007, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Industrial Engineering, Mumbai, for the year 2006-2007.
- (16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in Library, See No. LT- 8996/2008)

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Delhi, New Delhi, for the year 2006-2007.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Delhi, New Delhi, for the year 2006-2007, together with Audit Report thereon.
- (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Delhi, New Delhi, for the year 2006-2007.
- (18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

(Placed in Library, See No. LT- 8997/2008)

- (19) A copy of the Annual Accounts (Hindi and English versions) of the Delhi University, Delhi, for the year 2005-2006, together with Audit Report thereon.

(20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

(Placed in Library, See No. LT- 8998/2008)

(21) A copy of the Annual Accounts (Hindi and English versions) of the Delhi University, Delhi, for the year 2006-2007, together with Audit Report thereon.

(22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

(Placed in Library, See No. LT- 8999/2008)

(23) A copy of the Annual Accounts (Hindi and English versions) of the Tezpur University, Tezpur, for the year 2006-2007, together with Audit Report thereon.

(24) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above.

(Placed in Library, See No. LT- 9000/2008)

(25) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Information Technology, Allahabad, for the year 2006-2007, together with Audit Report thereon.

(26) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (25) above.

(Placed in Library, See No. LT- 9001/2008)

(27) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Kozhikode, for the year 2006-2007.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Kozhikode, for the year 2006-2007.

(28) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (27) above.

(Placed in Library, See No. LT- 9002/2008)

(29) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Lucknow, for the year 2006-2007.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Lucknow, for the year 2006-2007.

(30) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (29) above.

(Placed in Library, See No. LT- 9003/2008)

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL POLICY AND PROMOTION, MINISTRY OF COMMERCE AND INDUSTRY (SHRI ASHWANI KUMAR): Sir, on behalf of Shri Jairam Ramesh, I beg to lay on the Table –

(1) (i) A copy of the Annual Accounts (Hindi and English versions) of the Agricultural and Processed Food Products Development Authority, New Delhi, for the year 2006-2007, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Account of the Agricultural and Processed Food Products Development Authority, New Delhi, for the year 2006-2007.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT- 9004/2008)